NAME OF CORPOATE DEBTOR: M/S KAPASI INFRACON LLP
DATE OF COMMENCEMENT OF CIRP: 03RD APRIL 2024
LIST OF CREDITORS AS ON: 26TH APRIL, 2025

LIST OF OPERATIONAL CREDITORS (OTHER THEN WORKMEN AND EMPLOYEES AND GOVERNMENT DUES)

(AMOUNT IN Rs)

| S.NO | NAME OF CREDITOR | DETAILS OF CLAIM RECEIVED | | DETAILS OF CLAIM ADMITTED | | | | | | | AMOUNT OF | | (AMACONT IN RE) |
|------|---|---------------------------|----------------|-----------------------------|--------------------|---|-----------------------------------|------------------------------|--------------------------|------------------------|--|---------------------------------|--|
| | | DATE OF RECEIPT | AMOUNT CLAIMED | AMOUNT OF CLAIM ADMITTED | NATURE OF CLAIM | AMOUNT COVERED BY SECURITY INTEREST | AMOUNT COVERED BY GUARANTEE | WHETHER RELATED PARTY? | VOTING PERCENTAG E | CONTINGENT DUES, MAY B | MUTUAL DUES, THAT MAY BE SET- OFF | AMOUNT OF CLAIM NOT ADMITTED | REMARKS, IF ANY |
| 1 | FUTURE UNIVERSAL PETROCHEM PRIVATE LIMITED | 18.04.2025 | 9,77,11,440 | 2,93,83,541 | ~ | - | ~ | - | | - | 2 | 6,83,27,899 | The claim amount of ₹9,77,11,440/- submitted in Form B was calculated up to 17.04.2025 instead of the Insolvency Commencement Date (ICD), i.e., 03.04.2025, and was found to include interest at the rate of 18% per month, which is not in line with the agreement or industry standards. The discrepancy was communicated to Future Universal Petrochem Private Limited. The claim has been recalculated at the standard interest rate of 18% per annum up to the ICD, i.e., 03.04.2025, and an amount of ₹2,92,22,619/- has been provisionally admitted and the balance amount of ₹6,83,27,899/- has not been admitted. |
| | TOTAL | | 9,77,11,440 | 2,93,83,541 | - | - | - | - | | - | - | 6,83,27,899 | |

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Dr. Shravan Kumar Vishnoi Interim Resolution Professional M/s KAPASI INFRACON LLP (Under CIRP)

Date: 26th April, 2025 Place: Lucknow